

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1643

ANSWERED ON:16.08.2013

DIESEL SUBSIDY TO FISHERMEN

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of diesel subsidy being provided to fishermen of various States including Tamil Nadu during each of the last three years and the current year, State-wise;
- (b) whether the fishermen are treated as individual consumers for fuel and not as bulk consumers;
- (c) if so, the details thereof along with its impact on the fishermen using mechanized boats; and
- (d) the steps being taken or proposed to be taken by the Government to ensure that the fishermen from various States/UTs including Lakshadweep are not affected by the increase in fuel prices?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SMT. PANABAACA LAKSHMI)

- (a): Till 17th January 2013, the retail selling price of Diesel was same for all consumers including fishermen. In order to provide subsidized Diesel to consumers, Public Sector Oil Marketing Companies (OMCs) incurred an average under-recovery of ` 4.91 per litre in 2010-11, ` 10.39 per litre in 2011-12, Rs 11.26 per litre in 2012-13 and ` 5.21 per litre in first quarter of 2013-14.
- (b) to (d): After considering the several representations highlighting the hardships being faced by fishermen, the Government has decided with effect from 7th February, 2013 to supply Diesel to Fisherman Consumer Pumps at the price applicable for retail outlets of the OMCs.